Agreement for further period of 25 years beyond 31-3-2013, subject to the same terms and conditions.

Solid waste management under JNNURM

4028. SHRIMATI T. RATNA BAI: SHRI MOHD. ALI KHAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government is considering to incorporate the green technologies in solid waste management under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in the country;
 - (b) if so, the details thereof;
- (c) whether any State Government came up with proposals of alternative technologies; and
 - (d) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Solid waste management is a State subject and it is the responsibility of the State Governments/Urban Local Bodies to plan, design, execute and operate the solid waste management projects in the urban areas of the Country. The Government of India under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) facilitates State/ULBs in framing broad policies, programmes and guidelines for incorporating green technologies on solid waste management.

The municipal solid waste management projects approved under JNNURM program include necessary infrastructure facilities for processing and treatment facilities such a composting for bio-degradable matter with the objective to promote the use of organic fertilizers and also making RDF (Refuse Derived Fuel) pellets using recyclables with the objective to recover energy from municipal solid waste.

(c) and (d) Detailed Project Report (DPRs) prepared based on established waste management technologies are considered and approved by the Ministry for funding. Alternate waste management technologies, if any, included in the DPR need to be established with facts and figure within the stipulations of JNNURM guidelines.